

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 620/2021

ANUBHA SHRIVASTAVA SAHAI & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 67880/2021 - APPROPRIATE ORDERS/DIRECTIONS and IA No. 67565/2021 - CLARIFICATION/DIRECTION and IA No. 65942/2021 - EXEMPTION FROM FILING AFFIDAVIT and IA No. 67881/2021 - EXEMPTION FROM FILING AFFIDAVIT and IA No. 67564/2021 - INTERVENTION APPLICATION and IA No. 67958/2021 - INTERVENTION APPLICATION and IA No. 67878/2021 - INTERVENTION APPLICATION)

Date : 17-06-2021 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE DINESH MAHESHWARIFor Petitioner(s) Mr. Shashibhushan P. Adgaonkar, AOR
Mr. Ravibhushan P. Adgaonkar, Adv.
Mr. Gagandeep Sharma, Adv.
Mr. Rana Sandeep Bussa, Adv.
Ms. Ruchi Rathi, Adv.For Respondent(s) Mr. S. Rajappa, AOR
R-2 Mr. R. Gowrishankar, Adv.R-3 (CBSE) Mr. Rupesh Kumar, Adv.
Ms. Neelam Sharma, Adv.
Ms. Pankhuri Shrivastava, Adv.R-8(MSBS&HSE) Mr. Soumik Ghosal, AOR
Ms. Kiran Gandhi, Adv.
Mr. Gaurav Singh, Adv.67564&67565/21 Mr. Prashant Padmanabhan, AOR
Mr. Praveen Swarup, AOR67878&67880/21 Mr. Prabhu Prassana Behera, Adv.
Mr. Abhishek Choudhary, Adv.
Mr. Abhishek Pattnaik, Adv.
Mr. Nabab Singh, Adv.
Ms. Ritika Ritu, Adv.
Ms. Manju Jetley, AOR

UPON hearing the counsel the Court made the following

O R D E R

Counsel for the petitioners, in all fairness, informs that out of 28 States, 6 States have already conducted examination, 18 States have cancelled it, but 4 States (Assam, Punjab, Tripura and Andhra Pradesh) have not cancelled the examination as of now.

Counsel for the petitioners shall serve the standing counsel for the above-mentioned four States via email/online.

In addition, counsel for the petitioners shall serve a copy of this petition on the standing counsel for the State of Kerala as we are informed that the State of Kerala has not cancelled 11th standard examination conducted by the State Board.

List the matter on 21st June, 2021.

(MEENAKSHI KOHLI)
ASTT. REGISTRAR-cum-PS

(VIDYA NEGI)
COURT MASTER